THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM: NAGALAND: MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated: Guwahati, the 8th February, 2024

NO. HC.VII-56/2020/1007/A ### On the recommendation of the Judicial Academy, Assam, the Hon'ble Gauhati High Court has been pleased to depute the following Trainee Grade-III Judicial Officers of Assam Judicial Service and Mizoram Judicial Service, presently undergoing Induction Training at the Judicial Academy, Assam, & NEJOTI for a knowledge sharing tour to study the best practices at Telengana State Judicial Academy for 4 (four) days w.e.f. 19-02-2024 to 22-02-2024.

ASSAM JUDICIAL SERVICE		
SI. No.	Name	Designation
1.	Smti. Puja Sarmah	Judicial Magistrate, 1 st Class, Kamrup (M), Guwahati
2.	Shri Hriday Jyoti Kashyap	Judicial Magistrate, 1 st Class, Sonitpur, Tezpur
3.	Smti. Pallavi Joshi	Civil Judge (Jr. Div.) No.2, Dhemaji
4.	Shri Hadi Alam	Judicial Magistrate, 1 st Class, Dima Hasao, Haflong
5.	Shri Bristi Rekha Mahanta	Judicial Magistrate, 1 st Class, Hojai (Under order of transfer as Civil Judge (Jr. Div) No. 2, Barpeta)
6.	Smti Khusboo Damani	Civil Judge (Jr. Div.) No.1-cum-Judicial Magistrate, 1 st Class, Karbi Anglong, Diphu
7.	Shri Kaustabh Moni Sarmah	Civil Judge (Jr.Div.)-cum-Judicial Magistrate, 1 st Class, West Karbi Anglong, Hamren (Under order of transfer as Judicial Magistrate, 1 st Class, Tinsukia)
8.	Shri Debanga Bhusan Goswami	Judicial Magistrate, 1 st Class, Dibrugarh
9.	Shri Pratik Parashar Sarmah	Civil Judge (Jr. Div.)-cum-Judicial Magistrate, 1 st Class, Majuli (<i>Under order of transfer as Judicial Magistrate</i> 1 st class, Udalguri)
10.	Smti Sukanya Hazarika	Civil Judge (Jr. Div.)-cum-Judicial Magistrate, 1 st Class, Biswanath (<i>Under order of transfer as Judicial Magistrate</i> 1 st class, Cachar)

11.	Shri Anjan Nath	Civil Judge (Jr. Div.), South Salmara (Under order of transfer as Judicial Magistrate, 1 st Class, Dibrugarh)
12.	Shri Monosijo Bhattacharjee	Judicial Magistrate, 1 st Class, Karimganj
13.	Smti. Sangeeta Hazarika	Judicial Magistrate, 1 st Class, Cachar, Silchar
14.	Smti. Jahnabi Das	Judicial Magistrate, 1 st Class, Darrang, Mangaldoi
15.	Smti. Amrita Basumatary	Judicial Magistrate, 1 st Class, Baksa, Mushalpur
16.	Shri Aditya Vikram Das	Civil Judge (Jr. Div.) cum-Judicial Magistrate, 1 st Class, Dima Hasao, Haflong
17.	Smti Hema Prava Deori	Civil Judge (Jr. Div.) No.3, Cachar, Silchar
18.	Smti. Monisha Das	Civil Judge (Jr. Div.) cum-Judicial Magistrate, 1 st Class, Dhakuakhana, Lakhimpur
19.	Smti. Queensmita Saikia	Civil Judge (Jr. Div.) cum-JudicialMagistrate, 1 st Class, Jonai, Dhemaji
20.	Shri Monojyoti Mili	Civil Judge (Jr. Div.), Charaideo, (Under order of transfer as Civil Judge (Jr. Div.), Cachar, Silchar)
21.	Smti Plabita Boro	Civil Judge (Jr. Div.)-cum-Judicial Magistrate, 1 st Class, Bajali (Under order of transfer as Judicial Magistrate, 1 st Class, Golaghat)
22.	Shri Deepseng Shyam	Munsiff No.2, Darrang, Mangaldoi
	MIZORAM	JUDICIAL SERVICE
1.	Smti. Esther Zorini Hauhnar	Civil Judge, Aizawl
2.	Shri Zonunmawia	Civil Judge, Kolasib
3.	Shri C.Lalbiakmuana	Civil Judge, Aizawl

NO. HC-VII-84/2020/1008/A #### On the recommendation of the Judicial Academy, Assam, the Hon'ble Gauhati High Court has been pleased to depute Shri Nasim Akhtar, Special Judge, NDPS, Assam (attached as Faculty, Judicial Academy, Assam) to accompany the trainees as Guide to Telengana State Judicial Academy.

By Order,
Sd/- S. Dhar
REGISTRAR (JUDICIAL)

(M) / Karimganj / Karbi Anglong / Lakhimpur / Majuli / Sonitpur / South Salmara-Mankachar / Tinsukia / Udalguri / West Karbi Anglong.

(He/She is requested to inform the concerned Officer(s) of his /her District about this Notification accordingly)

11. The Chief Judicial Magistrate,

Bajali / Baksa / Barpeta / Biswanath / Cachar, Silchar / Charaideo / Darrang / Dhemaji / Dibrugarh / Dima Hasao / Golaghat / Hojai / Kamrup (M) / Karimganj / Karbi Anglong / Lakhimpur / Majuli / Sonitpur / South Salmara-Mankachar / Tinsukia / Udalguri / West Karbi Anglong.

(He/She is requested to inform the concerned Officer(s) of his /her District about this Notification accordingly)

- 12. The Research Officer, Judicial Academy, Assam.
- 13. The trainee Officers concerned.
- 14. The Project Manager, Gauhati High Court, Guwahati.

(He is requested to upload the notification immediately to the official website of the Gauhati High Court, Guwahati).

- 15. The Administrative Officer, Judicial Academy, Assam with a request to place the Notification before the Hon'ble Director, Judicial Academy, Assam.
- 16. The Private Secretary to Hon'ble Mr. Justice Manash Ranjan Pathak, Gauhati High Court, Guwahati for his Lordship's kind information.

17. The CA to the Registrar General, Gauhati High Court, Guwahati.

[THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY]

REGISTRAR (JUDICIAL)

-08.08.20 BY

Memo No. HC.VII-56/2020/1009-1027/A Dated: 08-02-2024

Copy forwarded for information & necessary action to:

- The Hon'ble Director, Telangana State Judicial Academy, Sardar Patel Rd, Opp. YMCA, Metro pillar No 1219, Nehru Nagar Colony, West Marredpally, Secunderabad, Telangana-500003
- 2. The L.R. & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati, Assam.
- 3. The Secretary to the Govt of Mizoram, Law and Judicial Department, Aizawl, Mizoram.
- 4. The Principal Accountant General (A&E), Assam, Beltola, Guwahati for information and necessary action.

[The Officers are placed on deputation for the program on condition that (a) the Officers will be treated as on duty during the training period & (b) they will be entitled T.A. & D.A. as admissible under the Rules].

5. The Accountant General (A&E), Mizoram, Aizawl for information and necessary action

[The Officers are placed on deputation for the program on condition that (a) the Officers will be treated as on duty during the training period & (b) they will be entitled T.A. & D.A. as admissible under the Rules].

- 6. The Registrar (Admin./Vigilance/Estt.), Gauhati High Court, Guwahati.
- 7. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
- 8. The Registrar, Gauhati High Court, Aizawl Bench, Aizawl

(He is requested to inform the Trainee Judicial Officers of Mizoram about this Notification accordingly)

- 9. Shri Nasim Akhtar, Special Judge, NDPS, Assam (presently attached as Faculty, Judicial Academy, Assam).
- 10. The District and Sessions Judge,
 Bajali / Baksa / Barpeta / Biswanath / Cachar, Silchar / Charaideo /
 Darrang / Dhemaji / Dibrugarh / Dima Hasao / Golaghat / Hojai / Kamrup